

POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF EQUITY SHAREHOLDERS OF TAINWALA CHEMICALS AND PLASTICS (INDIA) LIMITED (‘TCPIL’/TARGET COMPANY)

REGD. OFFICE: “Tainwala House” Road No. 18, M.I.D.C., Marol,
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This Post Offer Public Announcement (“Announcement”) is being issued by Anand Rathi Financial Services Limited (“Manager to the Offer”) on behalf of Mrs. Shobha Tainwala (The Acquirer) and Mr. Dungarmal Tainwala, Mr. Rajkumar Tainwala, Dungarmal Rameshkumar HUF, Mrs. Amishi Tainwala, Mrs. Vandana Tainwala, Mrs. Liladevi Tainwala, Dr. Ramesh Tainwala, Tainwala Personal Care Products Private Limited (TCPPL) and Concept Reality and Securities Private Limited (CRSPL) (PACs). On August 29, 2008, the Acquirer and PACs made a Public Announcement (“PA”) followed by corrigendum to PA dated October 31, 2008 in pursuant and in compliance to Regulation 11(1) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers), 1997 and subsequent amendments thereto (hereinafter referred to as (“SEBI(SAST) Regulations”) to acquire up to 18,72,773 fully paid up Equity Shares of Rs. 10/- each of TCPIL representing 20 % of the Equity Voting Share Capital at a Price of Rs. 16.15/- per Equity Share.

The terms used but not defined in this announcement shall have the same meaning assigned to them as in the PA and the subsequent corrigendum to PA. The Offer formalities have been completed and the details are as under:-

1. Name of the Target Company : Tainwala Chemicals and Plastics (India) Limited
2. Name of the Acquirer including PACs : Mrs. Shobha Tainwala (The Acquirer) and Mr. Dungarmal Tainwala, Mr. Rajkumar Tainwala, Dungarmal Rameshkumar HUF, Mrs. Amishi Tainwala, Mrs. Vandana Tainwala, Mrs. Liladevi Tainwala, Dr. Ramesh Tainwala, Tainwala Personal Care Products Private Limited (TCPPL) and Concept Reality and Securities Private Limited (CRSPL) (PACs).
3. Name of the Manager to the Offer : Anand Rathi Financial Services Limited
4. Name of the Registrar to the Offer : Intime Spectrum Registry Limited
5. Offer Details :
a) Date of Opening of the Offer : Friday, November 07, 2008
b) Date of Closing of the Offer : Wednesday, November 26, 2008
6. Details of the Acquisition :-

Sr. No.	Item	Proposed in the Offer document		Actual	
1	Offer price	Rs. 16.15/-		Rs. 16.15/-	
2	Share holding of acquirer and PACs (No & %) before MOU/PA	5056201 & 53.99%		5056201 & 53.99%	
3	Shares acquired by way of MOU or SPA (No & %)	662698 & 7.08%		662698 & 7.08%	
4	Shares acquired in the open offer (No & %)	1872773 & 20%		2,63,945 & 2.82%	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 3,02,45,284/-		Rs. 42,62,712/-	
6	Shares acquired after PA but before 7 working days prior to closure date, (No & %) 6.1 Price of the shares acquire 6.2 No of shares acquired	NIL		Average Price Rs. 13.91/- 126,454 & 1.35%	
7	Post offer share holding of acquirer & PAC's (No & %)	7654474 & 81.74%		6181215 & 66.01%	
8	Pre & Post offer share holding of Public (No & %)	Pre offer 4307662 & 46.01%	Post offer 1709389 & 18.26%	Pre offer 4307662 & 46.01%	Post offer 3182648 & 33.99%

7. Status of the Escrow Account, whether released or not : An amount of Rs.2,92,500/- (being 90% of the funds in the Escrow Account) has been transferred to the Special Account to make payment towards consideration to all the shareholders whose shares were accepted. The balance fund in the Escrow Account is being refunded to the Acquirer.
8. Payment of interest, if any, to the shareholders along with the details thereof : NIL
9. Status of Investor Complaints : NIL
10. Acquirer & PAC's has further acquired 69576 equity shares comprising of 0.74% of total paid up capital of TCPIL at the average price of Rs.15.77/- per equity share on BSE from November 17, 2008 to November 26, 2008.

This Post Offer Public Announcement would also be available on SEBI's website www.sebi.gov.in

The Acquirer and PACs accept full responsibility for the information contained in this Post Offer Public Announcement.

ISSUED BY MANAGER TO OFFER ON BEHALF OF ACQUIRER & PACs

ANANDRATHI

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Place: Mumbai

Date: December 24, 2008